

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.1436 of 2021**

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Radhe Krishna Harijan                    ....    ....    ....    Petitioner  
Versus  
The State of Jharkhand                    ....    ....    ....Opposite Party  
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**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner                    : Mr. Pran Pranay, Advocate  
For the State                            : Mr. Snehlika Bhagat, Addl.P.P  
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**Order No.02 Dated- 13.04.2021**

Learned counsel for the petitioner, after some arguments, seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**